

(c) the funds likely to be raised from the disinvestment of shares during 1997-98; and

(d) the estimated loss of revenue to the Government on this account ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) Increase or decrease in the amount of dividend to be paid to the Government by the PSUs depends upon the rates of dividend declared by the enterprises and the Government shareholding in these PSUs.

(c) and (d) An amount of Rs. 4800 crores is estimated to be raised from disinvestment during 1997-98. The estimated revenue loss to the Government due to decline in dividend which the PSUs pay cannot be quantified as it depends on a number of variable factors.

Quality Based Pricing for Silk Cocoons

6591. SHRI K.C. KONDAIAH : Will the Minister of TEXTILES be pleased to state :

(a) whether the Central Silk Board has directed the Karnataka Government to adopt quality based pricing for the silk cocoons in Karnataka;

(b) if so, the details thereof; and

(c) the response of the Government of Karnataka thereto ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) The Central Silk Board (CSB) has suggested to the Department of Sericulture, Government of Karnataka that quality based pricing of cocoons in markets should be tried.

(b) In the meeting of National Sericulture Project (NSP) Review Committee convened in January 1995, the CSB requested the Directorates of Sericulture in the traditional silk producing States including Karnataka to introduce systems in the cocoon markets to correlate cocoon prices and cocoon quality so that reelers perceive quality in measurable terms.

(c) The Government of Karnataka has established regulated markets where the reeling cocoons are transacted by open auction. Besides the Department of Sericulture in Karnataka has adopted and implemented in select cocoon markets from August 1995, a procedure of quality assessment involving determination of shell percentage & assessment of renditta and display of these details on a particular lot of cocoons.

Renewable Electrification

6592. SHRI K.P. SINGH DEO :
SHRI PUNNU LAL MOHLE :

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Government have selected some model villages in the country for the development of solar-wind diesel hybrid system for renewable electrification;

(b) if so, the number of model villages identified for the purpose, State-wise;

(c) whether any such model villages have been identified in Orissa;

(d) if so, the details thereof; and

(e) the details of the scheme of the Government in this directions ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) to (d) Does not arise.

(e) As per the existing policy, specific project proposals are formulated by the States in accordance with the general guidelines issued by the Government from time to time. Such proposals, when received, are examined on merit for possible financial support by the Central Government.

In addition, under a separate scheme, implemented by the Indian Renewable Energy Development Agency (IREDA), the commercial financing company of the Ministry, a soft loan scheme for the purchase and installation of hybrid systems, including solar-wind-diesel based systems, has been recently announced.

Jute Mills

6593. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of TEXTILES be pleased to state :

(a) whether the Government propose to set up any more Jute Mills in Bihar;

(b) if so, the proposed locations of the new mills; and

(c) the time by when these mills are likely to be set up ?